CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.Nos.315/12, 462/12, 464/12, 465/12 & 466/12 & 480/12 Thursdoxy..... this the 11th day of April, 2013

CORAM:

HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

O.A No.315/12

James Joseph Sr.Technician Doordarshan Kendra Thiruvananthapuram – 43

Applicant

(By Advocate Mr.P Santhosh Kumar)

Versus

- The Director General Doordarshan Doordarshan Bhavan Copper Nikkus Marg Mandi House New Delhi – 110 001
- The Additional Director General (E)(SZ)
 Office of the Chief Engineer (SZ)
 All India Radio & Doordarshan
 Swami Sivananda Salai
 Chennai 5
- The Director
 Doordarshan Kendra
 Kudappanakunnu P.O
 Thiruvananthapuram 43

...Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

O.A No.462/12

S.Anil Prakash Engineering Assistant Doordarshan Kendra Thiruvananthapuram – 43

Applicant

(By Advocate Mr.P Santhosh Kumar)

Versus

 The Director General Doordarshan
 Doordarshan Bhavan Copper Nikkus Marg Mandi House
 New Delhi – 110 001

- The Additional Director General (E)(SZ)
 Office of the Chief Engineer (SZ)
 All India Radio & Doordarshan
 Swami Sivananda Salai
 Chennai 5
- 3. The Director
 Doordarshan Kendra
 Kudappanakunnu P.O
 Thiruvananthapuram 43

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A No.464/12

T Sureshkumar, Senior Technician Doordarshan Kendra Thiruvananthapuram (Residing at Swathy, Mukkolaykal Nettayam P.O Thiruvananthapuram – 695 013)

Applicant

(By Advocate M/s.K Karthikeya Panicker)

Versus

- The Additional Director General (E) South Zone, All India Radio & Doordarshan Swami Sivananda, Salai, Chennai – 600 005
- The Depurty Director General (E)
 Doordarshan Kendra
 Thiruvananthapuram 695 043
- The Additional Director
 Prasar Bharathi
 Broadcasting Corporation of India
 Directorate General
 All India Radio
 Akashvani Bhavan
 Sansad Marg, New Delhi 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A 465/12

D Premkripal
Engineering Assistant
Doordarshan Kendra
Thiruvananthapuram
(Residing at Thymoottil House
Alappad, Cheriazheekal
Karunagappally)

Applicant

(By Advocate M/s.K.Karthikeya Panicker)

Versus

- The Additional Director General (E)
 South Zone, All India Radio & Doordarshan
 Swami Sivananda, Salai, Chennai 600 005
- 2. The Deputy Director General (E)
 Doordarshan Kendra
 Thiruvananthapuram 695 043
- The Additional Director
 Prasar Bharathi
 Broadcasting Corporation of India
 Directorate General, All India Radio
 Akashvani Bhavan
 Sansad Marg, New Delhi 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A 466/12

E.Shajeer
Engineering Assistant
Doordarshan Kendra,
Thiruvananthapuram
(Residing at Rahath, T.C 42/511/1
M.L.A Road, Manakkad
Vallikkadavu
Thrissur – 8

Applicant

(By Advocate M/s.K Karthikeya Panicker)

Versus

- The Additional Director General (E)
 South Zone, All India Radio & Doordarshan
 Swami Sivananda, Salai, Chennai 600 005
- The Deputy Director General (E)
 Doordarshan Kendra
 Thiruvananthapuram 695 043
- The Additional Director
 Prasar Bharathi
 Broadcasting Corporation of India
 Directorate General, All India Radio
 Akashvani Bhavan
 Sansad Marg, New Delhi 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A No.480/12

Kuruvila George, Engineering Assistant Doordarshan Kendra Kundapanakunnu Thiruvananthapuram - 695 043 Residing at MERA 22, TC 10/873 SN Nagar, Mannanthala - 695 015

Applicant

(By Advocate Mr. Vishnu S Chempazhanthiyil)

Versus

- The Secretary
 Ministry of Information & Broadcasting
 Government of India
 Shastri Bhavan
 New Delhi 110 001
- The Chief Executive Officer (CEO)
 Prasar Bharati
 Prasar Bharati Secretariat
 2nd Floor, PTI Building
 Sansad Marg
 New Delhi 110 001
- The Director General
 Doordarshan
 Doordarshan Bhavan
 Copernicus Marg
 Mandi House, New Delhi 110 001
- 4. The Additional Director General (ENGG) (SZ)
 All India Radio and Doordarshan
 Swami Sivanantha Salai
 Chennai 600 005
- 5. The Deputy Director General (E)
 Doordarshan Kendra
 Kudappanakunnu P.O
 Thiruvananthapuram 695 043

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 11th April 2013 this Tribunal on the same day delivered the following:-

<u>ORDER</u>

HON'BLE MS.K NOORJEHAN, ADMINISTRATIVE MEMBER

- 1. As the facts in these Original Applications are identical and the legal issue raised is the same, these Original Applications were heard together and are being disposed of by this common order. For the sake of convenience, Original Application No.315/12 is taken as the pilot case.
- 2. The applicants are aggrieved by their transfer from Trivandrum to

various places within Chennai region. Therefore, they have prayed for setting aside the transfer order and to permit them to continue in the same Station. An identical issue was dealt with in O.A 346/12. In the order of the Tribunal dated 28.02.2013, the respondents were directed to consider the request of all the applicants for transfer to their choice stations during the 2013 rotational transfer.

- 3. Heard the counsels for the parties and perused the documents.
- 4. The learned counsel for the respondents pointed out that the applicants in the present O.As have not submitted any request for their choice stations. Hence, their case is not exactly similar to the case of the applicant in O.A 348/12. On the strength of the interim order granted by the Tribunal in April 2012 all the applicants are working in the same station. Necessarily in the interest of service, the respondents may have to order certain transfers during the year 2013. The applicants are therefore, directed to submit their choice stations for transfer and in addition represent about their grave personal problems, if any, for retention in the same Station.
- 5. In the result, the second respondent is directed to consider the representations if any of the applicants and their request for choice stations and take an appropriate decision before issuing the rotational transfer order for 2013 in accordance with the prescribed transfer policy guidelines.
- 6. Till then, the interim order will be in force. The Original Application out disposed of as above. No costs.

(Dated this the 1.1th day of April, 2013)